

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) Nos. 14922-14923/2024

[Arising out of impugned final judgment and order dated 24-05-2024 in CRA No. 5502/2016 24-05-2024 in CRA No. 5649/2016 passed by the High Court of Judicature at Allahabad]

RAKESH SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 22-05-2025 These petitions mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Vibhav Mishra, AOR

For Respondent(s) Mr. Prathvi Raj Chauhan, AOR
Mr. Vishnu Shankar Jain, AOR

UPON Mentioning, the Court made the following
O R D E R

Upon mentioning, the matter is taken on Board.

Subject to orders of the Hon'ble The Chief Justice of India,
list the special leave petitions in the first week of Partial Court
working days.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)